

ITEM NO.1713

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 25748/2024

ASHOK

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and IA No.141671/2024-EXEMPTION FROM FILING O.T. and
IA No.141672/2024-EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 12-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
[IN CHAMBER]

For Petitioner(s)

Mr. Parinav Gupta, Adv.
Mrs. Mansi Gupta, Adv.
Mr. Rakshit Rathi, Adv.
Dr. Mrs. Vipin Gupta, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The application for surrender is rejected.

List the matter in due course.

(TUSHAR BISHT)
COURT MASTER (SH)

(AMITA PANDEY)
COURT MASTER (NSH)